

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 91

Dated Guwahati, the 14th December, 2020

It is for information to all concerned (Registry and learned filing Counsel) that the case-records (writ petitions, writ appeals and civil matters) are to be arranged and paginations to be maintained in order of date of filing of various petitions, affidavits, cross-objections, additional affidavits, affidavit-in-reply etc. in chronological order. For the said purpose, the under-mentioned pattern may be taken up as an example:

Index of the Petition

XYZ

-VS-

State of Assam

Sl. No.	Particulars	Date of filing	Page No.
1.	Body of the Petition	20-01-2020	1-50
2.	Affidavit	26-01-2020	51
3.	Affidavit-in-opposition (by Respondent No. 1, 2, 3, 4, 5 etc.)	05-02-2020	52-60
4.	Affidavit-in-reply	20-02-2020	61-70
5.	Additional affidavit (by Petitioner/Respondent)	03-03-2020	71-80
6.	Etc, etc...	XX-XX-XX	XX

All other documents relating to Vakalatnama, Process etc. to be placed in a separate file.

By Order,

Sd/- R. A. Tapadar

REGISTRAR (JUDICIAL)

Memo No.HC.III-40/2019/3520-3538/G, Dated: 14th December, 2020

Copy to:

- 1) The Registrar (Admn. / Vig./Judl./Estt.), Gauhati High Court, Guwahati.

- 2) The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench/ Naharlagun.
- 3) The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4) The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
- 5) The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
- 6) The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim, Guwahati.
- 7) The Joint Registrar (_____), Gauhati High Court, Guwahati.
- 8) The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
- 9) The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
- 10) The Court Manager, Gauhati High Court, Guwahati.
- 11) The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
- 12) The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
- 13) The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the website of the Gauhati High Court.*
- 14) The Admn. Officer (J) (_____), Gauhati High Court, Guwahati.
- 15) The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
- 16) The Court Master, Court No. _____, Gauhati High Court, Guwahati.
- 17) The Court Officer, No.1& 2, Gauhati High Court, Guwahati
- 18) The C.A. to the Registrar General, Gauhati High Court, Guwahati.
- 19) The Chief Security Officer, Gauhati High Court, Guwahati.

R. A. Tapadar
14.12.20
REGISTRAR (JUDICIAL)

Sh
14/12/2020